

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-532
CP No.-81/66/ND/2024

IN THE MATTER OF:

Lite Bite Foods Private Limited

.....Applicant

SECTION

U/s 66(1)

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Saheb Singh Chadha, Mr. Kaustubh Prakash,
Ms. Hita Sharma, Advs.
For the Respondent :
For the RD : Ms. Jyoti Khurana, Adv.
For the Objector : Ms. Riti Gada, Adv.

ORDER

Due to paucity of time, the matter is listed on **28.08.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)**